BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2

IA 308 of 2020 in CP (I.B) No. 148/NCLT/AHM/2019

Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2020

Name of the Company: Devsaria Iron & Steel Company Pvt Ltd
V/s
RP of Perfect Boring Pvt Ltd

Section 43-47,49 r.w 60(5) of IBC, 2016

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

ORDER

PCS, Mr. Amitabh is present.

The Ahmedabad National Company Law Tribunal Practitioners Association passed a resolution unanimously resolving that the matter listed before the NCLT, Ahmedabad Bench on 07.12.2020 be adjourned to any other date as may be convenient, in view of sad demise of Hon'ble Mr. Justice G.R. Udhwani, Sitting Judge, High Court of Gujarat.

Accordingly, the matter is adjourned in respect to the departed soul.

List the matter on 03.02.2021

CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL

MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 7th day of December, 2020